

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
AMZEN TRANSPORTATION INDUSTRIES PRIVATE LIMITED OPERATING IN WAGONS
MANUFACTURING AND FABRICATION AT SADHUGARH, PUNJAB & REGISTERED OFFICE
AT DELHI

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

| RELEVANT PARTICULARS | | | | | | | | | | | | | | | | | | | | | | | | |
|----------------------|--|--|---------------------|---------------|-----|--------------|---------------|---------------------|---------------|---------|---|--|------|------|---------|---|------|------|------|---------|----|------|-------|-------|
| 1. | Name of the corporate debtor along with PAN/ CIN/ LLP No. | Amzen Transportation Industries Private Limited CIN: U35200DL2008PTC180534 | | | | | | | | | | | | | | | | | | | | | | |
| 2. | Address of the registered office | Registered Office: 3, LSC, Pamposh Enclave, Greater Kailash Part-1 New Delhi – 110048 | | | | | | | | | | | | | | | | | | | | | | |
| 3. | URL of website | http://www.amzentransportationindustries.com | | | | | | | | | | | | | | | | | | | | | | |
| 4. | Details of place where majority of fixed assets are located | Village - Phatak Majri PO- Sadhugarh Tehsil & District - Fatehgarh Sahib Punjab – 140406 | | | | | | | | | | | | | | | | | | | | | | |
| 5. | Installed capacity of main products | 3600 Railway Wagons every year | | | | | | | | | | | | | | | | | | | | | | |
| 6. | Quantity and value of main products in last financial year | <table border="1" style="width: 100%; border-collapse: collapse;"> <thead> <tr> <th style="width: 10%;">F.Y</th> <th style="width: 15%;">Qty (Wagons)</th> <th style="width: 15%;">Value (in cr)</th> <th style="width: 15%;">Fabrication (in cr)</th> <th style="width: 15%;">Total (in cr)</th> </tr> </thead> <tbody> <tr> <td>2022-23</td> <td style="text-align: center;">-</td> <td></td> <td style="text-align: center;">1.59</td> <td style="text-align: center;">1.59</td> </tr> <tr> <td>2021-22</td> <td style="text-align: center;">5</td> <td style="text-align: center;">0.65</td> <td style="text-align: center;">7.51</td> <td style="text-align: center;">8.15</td> </tr> <tr> <td>2020-21</td> <td style="text-align: center;">20</td> <td style="text-align: center;">2.58</td> <td style="text-align: center;">13.37</td> <td style="text-align: center;">15.95</td> </tr> </tbody> </table> | | | F.Y | Qty (Wagons) | Value (in cr) | Fabrication (in cr) | Total (in cr) | 2022-23 | - | | 1.59 | 1.59 | 2021-22 | 5 | 0.65 | 7.51 | 8.15 | 2020-21 | 20 | 2.58 | 13.37 | 15.95 |
| F.Y | Qty (Wagons) | Value (in cr) | Fabrication (in cr) | Total (in cr) | | | | | | | | | | | | | | | | | | | | |
| 2022-23 | - | | 1.59 | 1.59 | | | | | | | | | | | | | | | | | | | | |
| 2021-22 | 5 | 0.65 | 7.51 | 8.15 | | | | | | | | | | | | | | | | | | | | |
| 2020-21 | 20 | 2.58 | 13.37 | 15.95 | | | | | | | | | | | | | | | | | | | | |
| 7. | Number of employees/ workmen | 11 as on 31 th May,2023 on payroll of CD | | | | | | | | | | | | | | | | | | | | | | |
| 8. | Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at: | <p>1. Link of Financial Statements for the FY 2020-2021 & FY 2021-2022 https://drive.google.com/drive/folders/1B4JuRBV1RzXlbUyKgAxYHuAeQLosZH-2</p> <p>2. Link of Lists of creditors https://drive.google.com/drive/folders/1UyoWkqAgPMnN8Fr5WGe2-ZlyAtRllkma</p> <p>3. Last date of issue of final list of prospective resolution applicants- 15th July, 2023</p> <p>4. Last date for submission of resolution plan- 14th August, 2023</p> <p>Others details can be requested to RP at Email ID: Amzen.cirp@insolvencyservices.in</p> | | | | | | | | | | | | | | | | | | | | | | |
| 9. | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at: | <p>Minimum eligibility for Resolution Applicant(s) to approach the Resolution Professional of the Company is:</p> <p>1. Minimum tangible net worth of INR 100 Cr. as on March 31, 2022 (Private/ Public Limited Company, Partnership Firm, LLP, and Body Corporate)</p> | | | | | | | | | | | | | | | | | | | | | | |

| | | |
|-----|--|--|
| | | <p>2. Special Purpose Vehicle (SPV) (may be newly created entity as well) formed exclusively for buying/acquisition</p> <p>3. Assets Under Management (AUM) of at least INR 400 Crores as on March 31, 2022 {For FIIs/ FIs/AIFs/ NBFCs/ etc. (other than ARCs)}</p> <p>4. Assets Under Management (AUM) for ARCs as per RBI Guidelines</p> <p>For obtaining complete details please mail at Amzen.cirp@insolvencyservices.in</p> |
| 10. | Last date for receipt of expression of interest | 03 rd July, 2023 |
| 11. | Date of issue of provisional list of prospective resolution applicants | 07 th July, 2023 |
| 12. | Last date for submission of objections to provisional list | 12 th July, 2023 |
| 13. | Process email id to submit EOI | Amzen.cirp@insolvencyservices.in |

Deepak Maini
 (Insolvency Professional)
 Reg. No. : IBBI/IPA-001/IP-P00676/2017-2018/11149
 E-mail Id : deepakmaini57@yahoo.com
 Ph. No. : 0120-4729400
 Address : C-100, Sector-2, Noida, U.P.-201301



Deepak Maini
 (Resolution Professional)
 Reg. No.: IBBI/IPA-001/IP-P00676/2017-2018/11149
 Address: C-100, Sector-2, Noida, U.P.-201301
 E-mail: Deepak.maini@insolvencyservices.in

Date: 18th June, 2023

Place: Noida